

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.03.2020 (Monday)

COURT OF CHAIRPERSON

10:00 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Suo Moto - Comp. App (AT) (Ins) No. 01 of 2020			
2.	Suo Moto - Comp. App (AT) No. 01 of 2020			
3.	Suo Moto - Competition App (AT) No. 01 of 2020			

For Orders

4.	Comp. App. (AT) No. 346 of 2018 & other IA(s)	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
5.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
6.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution Vs. Union of India & Ors.	Pranav Sarthi	Karan Khanna-R2

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By Order of Hon'ble Acting Chairperson
-sd/-

Registrar